of stationery and other articles, the Cateres were reimbursed the actual expenditure incurred by them plus 15 per cent thereon as service charges.

(b) Tender and negotiations

(c) M/s. Volga Caterers, New Delhi.

(d) Yes, since it was one of the services. rendered on behalf of the Government.

(e) Rs. 2,182.52

## Report of the Small Family Norm Committee

102. SHRI T. V. ANANDAN : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to refer to the reply to Starred question No. 35 given in the Rajya Sabha on the 30th April, 1968 and state :

(a) whether the report of the Small Family Norm Committee has since been received by Government; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMI-LY PLANNING AND URBAN DE-VELOPMENT (DR. S. CHANDRA-SEKHAR) : (a) No.

(b) Does not arise.

## INCOME-TAX AND CORPORATION TAX

103. SHRI BABUBHAI M. CHINAI : Will the Minister of FINANCE be pleased to state the state-wise collection of incometax and corporation taxes separately from 1963-64 to 1967-68 ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The required information is available according to Commissioners' charges and not according to States. The same is given in the Annexure. [See Appendix LXV, Annexure No. 6]

#### PRINTING PRESS GIFTED TO THE C.P.I.

104. SHRI ABID ALI : Will the Minister of FINANCE be pleased to state : THE SHALL STREET

(a) whether it is a fact that with the help of a full-fledged printing press which is situated in Delhi and which has been oifted to the Communist Party of India by a Communist country, huge profits are being earned through job-works ; and

(b) if so, whether the accounts of the said press, have been checked for incometax purposes and with what results ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) Investigations are being made. After the enquiries are completed, the information collected will be laid on the Table of the House.

# MARKET SURVEY REGARDING CHINESE GOODS SOLD IN INDIA

105. SHRI LOKANATH MISRA: Will the Minister of FINANCE be pleased to state whether Government have undertaken any market survey during the years 1966-67 and 1967-68 as to what quantity of Chinese and other goods were sold in India and their prices ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : From time to Government have conducted entim qui ies in the market to ascertain the trend of smuggling of Chinese and other foreign goods. Besides gold generally consumer goods such as fountain pens, cigarettes, cigarette lighters, mouth organs, transisto's, radios, safety razor blades, sewing needles, watches, textiles and synthetic yarn are found to be so'd. But it is difficult to estimate with any precision the quantity of Chinese and other foreign goods which are sold in India. Prices of such goods also vary from place to place and from time to time.

MEMORANDUM FROM THE MEMBERS 07 PARLIAMENT FROM ANDHRA PRADESH

106. SHRI Y. ADINARAYANA RE-DDY : Will the Minister of FINANCE be pleased to refer to the answer to Unstarred question No 265 given in the Rajya Sabha on the 7th May, 1968 and state whether the Government of India have since taken any decision with regard to the memorandum presented by the Members of Parliament from Andhra Pradesh for additional Central assistance for financing of development programmes in Andhra Pradesh ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : After considering the various aspects of the matter, the Government of India have decided to provide additional assistance of Rs. 5.50 crores for the Nagarjunasagar Project in the current year.

#### EXPORT DUTY

107. SHRI C. ACHUTHA MENON : Will the Minister of FINANCE be pleased to state :

(a) whether the Compound Live Stock Feeds Manufacturers' Association of India has recently made any representation to the Government with regard to export duty ; and

(b) if so, what are the details thereof and what is Government's reaction thereto ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) Yes ; Sir.

(b) The Association have represented that compound feeds, consisting of a mixture of groundnut meal and other oilcake meals, when exported, should not be leviable to export duty. Th ir comtention is that only Groundnut meal, whether extracted or otherwise, would attract export duty under Item 18 or 19 of the Export Tariff and not those compound feeds which contain Groundnut meal as one of the ingredients.

A sample of the compound feed has been called for from one of the exporters to examine the nature of the article to determine its liability to export duty. The sample is still awaited.

# RAJASTHAN CANAL PROJECT

# 108. PROF. SHANTI LAL KOTHARI: DR. (MRS.) MANGALADEVI TALWAR :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Government of Rajasthan has asked the Central Government for more funds to speed up the work of the Rajasthan Canal;

(b) if so, what is the amount of money so demanded and what are Government's reactions thereto ; and

(c) what is the amount so far spent on the work ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) The State Government had requested for an additional provision of Rs. 7.75 crores over and above Rs. 3 crores already allotted for the Project during the current financial year against which an additional provision of Rs. 3.5 crores has been agreed to by the Central Government.

(c) About Rs. 51 crores.

# बिहार में पेय जल की कमी

109. श्री जे० पी० यादव : क्या स्वास्थ्य, परेरवार नियोजन और नगर विकास मंत्री यह बताने की कपा करेंगे कि :

(क) क्या यह सच है कि बिहार के पटना, गया, मुगेर और संथाल परगना जिलो के ग्रामीण क्षेत्नों मे अधिकाश कुएं सूख गये है जिससे वहा की जनता को पेय जल की भारी कठिनाई हो रही है; और

(ख) यदि हां तो उस क्षेत्र की ग्रामीण जनता को पेय जल का कष्ट फिर न हो इसके लिये सर-कार ने गत वर्ष क्या कदम उठाये थे और इस वर्ष क्या कदम उठाने का बिचार रखती है ?

†[SHORTAGE OF WATER IN BIHAR

109. SHRI J. P. YADAV : Will the Minister of HEALTH, FAMILY PLAN-NING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether it is a fact that most of the wells in rural areas in the districts of Patna, Gaya, Munghyr and Santhal Pargana in Bihar have dried up and as a result thereof, people in the area are facing great shortage of drinking water ;

(b) if so, the steps taken by Government in the previous years and the steps proposed to be taken in the current year to prevent the recurrence of shortage of drinking water to the rural population of that area ?]

स्वास्थ्य, परिवार नियोजन ग्रौर नगर विकास मंत्रालय में उपमंत्री (श्री बी०एस० मूर्ति): (क) कुओं के सूखने तथा उसके परिणाम स्वरूप पीने

† [ ] English translation.